

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:5104
ANSWERED ON:05.09.2011
MEETING OF IPCC ON CLIMATE CHANGE
Pakkirappa Shri S.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has any representatives working with TATA Energy and Research Institute (TERI) to contribute towards policies related to climate change;
- (b) if so, the details of the association of Government with TERI and placement of officials;
- (c) whether TERI is providing funds for Government officials to travel to meetings of Inter-governmental Panel on Climate Change (IPCC);
- (d) if so, the organic link between decision-making TERI and IPCC;
- (e) the steps proposed by the Government to take responsibility for India's stand at IPCC; and
- (f) the reasons for not having an official representative at IPCC?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) & (b) The Government have no such arrangement with The Energy and Resources Institute (TERI) to contribute towards policy related to climate change and placement of officials.
- (c) & (d) TERI does not fund participation of governmental officials in the meetings of Intergovernmental Panel on Climate Change (IPCC).
- (e) & (f) India participates in the meetings of IPCC as its official member.